

DIVISION BENCH

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1432(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February, 2021, 10:30 A.M

Name of the Company	AGARWAL POLYSACKS LIMITED Vs. KARUNA DISTRIBUTORS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Shaunak Mitra, Advocate]
Mr. Saurav Jain, Advocate] For Financial Creditor

ORDER

Mr. Shaunak Mitra, Ld. Counsel along with Mr. Saurav Jain, Ld. Counsel for the Financial Creditor present.

Both sides are hereby directed to upload the pleadings on the e-filing portal and ensure defect free status before the next date of hearing.

List this matter for hearing on **06/04/2021**.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member (J)**

vc